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Declaration of Assets and Liabilities

1. Rabishankar Kumar son/daughter/ythe of Shri bhaso Singh

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service and presently working as Bihar Vidham Sabha Potna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	501000	Kumai Pi	nki		The second second
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000	25000	C#		
(111)	Bonds, Debentures and Shares in companies				_	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 50,000		a consequent	_	
(v)	Motor Vehicles (details of make, etc.)	LMV	МСШИ			
(vi)	Jewellery (give details of weight and value)	mald 100g 5 Lakks	100 g 5 Lakbs			
(vli)	Other assets, such as values of claims / interests				~	and the state of t

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated).

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Additional Control of the Control of				
(ii)	Non-Agricultural Land - Location(s)					
	- Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door	3 BHK Flot in				
	number(s) - Extent (Total measurement) - Current market value	patra 30 lari				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total		_		A Common of the	
	measurement) - Current market value					
(v)	Others (such as interest in property)			and the same of th		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(8)	(i) Loans from Banks	Bank of Baroda		
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		22.249	
	(b) dues to departments dealing with supply of water		-	
	(c) dues to departments dealing with supply of electricity			

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	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	AUUPK0410 C7	\$10 h 3 m 2 m 3 m 3 m 3 m 3 m 3 m 3 m 3 m 3 m	
	Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]			
	(III) Sales Tax [Only in case of proprietary business] (iv) Property Tax			
Gender Date of Class/G Cadre	f Birth :- O S Froup :- C Full Name B.S.S	(A/B/C) Bihar vidhen Solone e.g. B.A.SBihar Administrative Bihar Secretariat Service etc.)	(DD/MM/YYYY) cha, Pactmon	
		e above details are true		
Place:	Patra 14/2/2022	Name of Employee:	ADISHANKAR RITY UNARD	

(d) dues to departments dealing with telephones

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ratsi Sharsher John